

F. No 06/CESTAT/Statement/2011-CR

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated:09/05/2019

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/05/2019 is circulated for information.


(Mohinder Singh)
Deputy Registrar (J)

Copy to:-

- 1.SPS to Hon'ble President, CESTAT for information please.
- 2.All Hon'ble Members, CESTAT including Regional Benches for information please.
- 3.S.P.S. to Chief Commissioner(AR), CESTAT, New Delhi.
- 4.Member (Review), CBEC, North Block, New Delhi.
- 5.The Under Secretary,(AD-IC),Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6.PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of April ,2019				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	5174	251	158	5267
MUMBAI	14042	362	290	14114
KOLKATA	10472	208	63	10617
CHENNAI	10799	162	118	10843
BANGALORE	9876	85	78	9883
AHMEDABAD	11853	262	164	11951
ALLAHABAD	2173	87	231	2029
CHANDIGARH	5822	93	164	5751
HYDERABAD	5164	101	41	5224
TOTAL	75375	1611	1307	75679

(Mohinder Singh)
Deputy Registrar.



CLOSING BALANCE										DISPOSAL										TRANSFER TO OTHER BENCHES									
STAY	TOTAL	AD	Gold	S.TAX	CUSTOMS	EXCISE	STAY	TOTAL	AD	gold	CUSTOMS S.TAX	EXCISE	STAY	TOTAL	AD	CUSTOMS S.TAX	EXCISE	STAY	TOTAL	AD									
10	5267	37	0	3281	715	1234	0	158	0	0	152	64	0	42	0	104	52	0	0	0									
0	14114	0	0	4860	4275	4979	0	290	0	0	34	64	0	42	0	104	52	0	0	0									
916	10617	0	0	4015	2239	4363	5	63	0	0	33	4	0	26	0	26	26	0	0	0									
0	10843	0	2	5268	2604	2969	0	118	0	0	79	8	0	31	0	31	31	0	0	0									
14	9883	0	0	5817	1479	2587	1	78	0	0	20	15	0	43	0	43	43	0	0	0									
21	11951	0	0	3897	2355	5699	1	164	0	0	20	15	0	43	0	43	43	0	0	0									
2	2029	0	0	1018	219	792	0	230	0	0	59	33	0	72	0	72	72	0	0	0									
0	5751	0	0	2522	545	2684	0	164	0	0	97	14	0	119	0	119	119	0	0	0									
0	5224	0	0	3134	640	1450	0	164	0	0	11	14	0	114	0	114	114	0	0	0									
963	75679	37	2	33812	15071	26757	7	41	0	0	20	321	0	17	0	17	17	0	0	0									
1	0	0	0	0	0	0	0	1306	0	0	417	568	1	0	0	0	0	0	0	0									

MONTHLY STATEMENT FOR THE MONTH OF APRIL, 2019 AS ON 01/05/2019

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTO	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	
DELHI	1199	715	3225	0	35	5174	10	74	31	105	0	2	212	0	3	21	0	0	0	24	0	0	0	0	15	0	15	0
MUMBAI	4975	4353	4714	0	0	14042	0	102	74	180	0	0	356	0	6	0	0	0	0	6	0	0	0	0	0	0	0	0
KOLKATA	4287	2216	3969	0	0	10472	907	102	27	79	0	0	208	14	0	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2942	2589	5266	2	0	10799	0	58	23	81	0	0	162	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2606	1491	5779	0	0	9876	15	24	3	58	0	0	85	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5619	2340	3894	0	0	11853	21	152	48	62	0	0	262	1	0	0	0	0	0	6	0	0	0	0	0	0	0	0
ALLAHABAD	874	218	1081	0	0	2173	0	35	15	31	0	0	81	2	3	0	3	0	0	0	0	0	0	1	0	1	0	
CHANDIGAR	2760	570	2492	0	0	5822	0	38	14	40	0	0	92	0	0	0	0	0	0	1	0	0	0	1	0	1	0	
HYDERABAD	1438	630	3096	0	0	5164	0	29	14	56	0	0	99	0	0	0	1	0	0	1	0	0	0	17	0	17	0	
TOTAL	26700	15122	33516	2	35	75375	953	614	249	692	0	2	1557	17	12	21	4	0	37	0	0	0	0	17	0	17	0	

1 Sanctioned strength of the Members is 33 and working strength is 25 as on 01.05.2019

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of April, 2019 for 41 of days as under.

Note :

- 1 Hon'ble Justice Shri Dilip Gupta, President
- 2 Mrs. Archana Wadhwa, Member (Judicial)
- 3 Sh. M.V. Ravindran, Member (Judicial)
- 4 Sh. Ashok Jindal, Member(Judicial))
- 5 Dr. D. M. Mishra, Member (Judicial)
- 6 Sh. Anil Choudhary, Member(Judicial)
- 7 Sh. S. K. Mohanty, Member (Judicial)
- 8 Sh. Ramesh Nair, Member (Judicial)
- 9 Ms. Sulekha Beevi C.S., Member(Judicial)
- 10 Shri S.S. Garg, Member (Judicial)
- 11 Sh. P. K. Choudhary, Member (Judicial)
- 12 Sh. Raju, Member(Technical)
- 13 Sh. C.J. Mathews, Member(Technical)
- 14 Sh. V. Padmanabhan, Member(Technical)

NIL	15 Sh. M.M. Damodhar, Member(Technical)	4
9	16 Sh. Anil G. Shakkwar, Member(Technical)	2
NIL	17 Sh. P. Venkata Subba Rao Member (Tech.)	1
NIL	18 Sh. P. Dinesha Member(Judicial)	1
3	19 Sh. C.L. Mahar Member(Technical)	NIL
NIL	20 Sh. Ajay Sharma Member(Judicial)	NIL
NIL	21 Sh. Bijay Kumar Member(Technical)	1
NIL	22 Ms. Rachna Gupta Member(Judicial)	7
2	23 Mr. Sanjiv Srivastava Member (Technical)	1
NIL	24 Dr. Suvendu Kumar Pati, Member(Judicial)	NIL
NIL	25 Mr. P. Anjani Kumar, Member(Technical)	7
1		
NIL		
2		

**STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.05.2019.**

YEARS	DELHI	MUMBAI	KOLKATA	CHENNAI	BANG.	AHMEDABAD	ALLBD	CHD	HYD
1991	0	0				0	0		
1999	0	0			0	0	0	2	
2000	0	0	0		0	0	0	0	
2001	0	0	0		0	0	0	0	0
2002	0	0	0		0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	0	0	0	0	0	0	0	0	4
2005	3	3	0	0	0	3	0	9	0
2006	11	0	0	0	1	5	0	1	0
2007	3	9	1	0	2	10	4	12	4
2008	4	2	16	0	35	7	4	10	0
2009	6	163	253	3	337	119	23	33	62
2010	14	252	280	8	568	229	26	220	96
2011	12	441	657	98	620	627	43	304	177
2012	35	776	552	210	838	812	108	388	540
2013	91	1068	604	1131	866	1416	73	550	514
2014	183	1243	704	1483	1228	1501	131	697	529
2015	282	1315	644	1667	1088	1235	175	568	403
2016	486	2017	1112	1654	1336	1410	241	482	690
2017	637	2029	1031	1630	1209	1349	299	664	880
2018	2605	3630	3796	2272	1403	2448	713	1422	1053
2019	895	1166	967	687	352	779	189	389	264
TOTAL	5267	14114	10617	10843	9883	11951	2029	5751	5224